

151. 350 किलोग्राम अफीम पकड़ी गयी थी। दोनों मामलों में अभियुक्तों पर बूंदी नगर की एक अदालत में मुकदमा चलाया जा रहा है।

Smallpox Eradication Scheme in Delhi

**3433. Shri Hukam Chand
Kachhavaia:**

**Shri Bade:
Shri Prakash Vir Shastri:
Shri Onkar Lal Berwa:**

Will the Minister of Health and Family Planning be pleased to state:

(a) the number of persons including children who have been vaccinated so far in Delhi since the introduction of the Pilot Smallpox Eradication Programme;

(b) the number of persons who died or suffered from other complications including polio and encephalitis after the vaccination or revaccination according to age group;

(c) whether it is a fact that vaccination does not necessarily afford any immunity against smallpox; and

(d) whether it is also a fact that vaccination is the cause of the following diseases; encephalitis, Gastro-enteritis, whooping cough, diphtheria, pyoriaris enlarged tonsils, inflammatory fevers blinders and a host of other chronic diseases?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a)

(i) 6,92,966 persons including children were given primary vaccination.

(ii) 60,35,807 revaccinations were done. Since a person may have been vaccinated more than once during this period information on the exact number of persons revaccinated is not available.

(b) Nil.

(c) No

(d) No

Smuggling of Chinese Consumer goods into India

**3834. Shri Lakhmu Bhawani:
Shri Wadiwa:
Shrimati Shyamkumari Devi:**

Will the Minister of Finance be

pleased to state:

(a) whether Government are aware that a large number of Chinese consumer goods are being smuggled into India through Nepal and sold in India at comparatively cheaper prices; and

(b) if so, the steps Government are taking in the matter?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) There is some smuggling of Chinese consumer goods, mostly by individuals visiting Nepal, but as far as the Government are aware it is on a very small scale.

(b) Officers posted in the border areas have been alerted to intensify vigilance.

Excise Duty on Crystal Sugar

**3435. Shri Maurya:
Dr. Ram Manohar Lohia:**

Will the Minister of Finance be pleased to state:

(a) whether Government have received any protest from the Sugar Mills' Association against the increase in the excise duty on crystal sugar;

(b) if so, the reasons advanced against the increase; and

(c) whether there was any mention of a possible decontrol of sugar?

The Minister of Finance (Shri Sachindra Chaudhuri): (a). Yes, Sir.

(b) and (c). The main reasons advanced are as follows:—

(i) Increase in excise duty on crystal sugar which is already heavily taxed by Central and State Governments will further aggravate the situation in the industry;

(ii) In the event of decontrol of sugar, the market may not absorb the increased excise duty and the burden may fall on factories, consumption would be seriously jeopardised and development and growth of sugar industry as planned would be retarded;

(iii) Higher duty would further increase existing tax disparity between crystal sugar and